

**Projects under construction**

†834. DR. MURLI MANOHAR JOSHI:  
SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that there are 540 projects under construction in the country at present;

(b) if not, what is this number and whether out of them, there are 40 big projects, 240 major and 260 medium projects;

(c) if not, the correct number and cost of construction of projects, category-wise; and

(d) the number of projects for which target was set for completion by March 2005, category-wise?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI OSCAR FERNANDES): (a) No, Sir. As on 1.7.2004, 605 Central projects costing Rs. 20 crore and above monitored by the Minister of Statistics and Programme Implementation are under implementation.

(b) Of the 605 projects, 49 are mega projects costing Rs. 1000 crore and above, 261 are major projects costing Rs. 100 crore and above but less than Rs. 1000 crore, and 295 medium projects costing above Rs. 20 crore but less than Rs. 100 crore.

(c) The category-wise break-up of number of projects and their anticipated completion cost are as follows:

Sl. Category No.	Number	(Rs. in crore)
		Anticipated Completion Cost
1. Mega Projects	49	171929.20
2. Major Projects	261	80818.69
3. Medium Projects	295	15066.66

†Original notice of the question was received in Hindi.

(d) As at the End of March 2005, 267 projects have been scheduled for completion. The status of projects due for completion and those completed as on 1st December 2004, is given below:

Sl. Category No.	No. of Projects due for completion	No. of Projects completed
1. Mega Projects	13	6
2. Major Projects	131	14
3. Medium Projects	123	31
<b>TOTAL:</b>	<b>267</b>	<b>51</b>

#### **Development works under MPLADS**

†835. SHRI KRIPAL PARMAR: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that the development works recommended under MPLADS get inordinately delayed and situation gets worsened to such an extent that development works remain unfinished even after expiry of tenure of MPs;

(b) if so, whether any fool-proof procedure would be adopted to make administration accountable for speedy disposal of development works and for effective monitoring of development works; and

(c) if so, the outline thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI OSCAR FERNANDES): (a) Yes Sir. Some complaints from Members of Parliament have been received regarding delay in execution of MPLADS works.

(b, and (c) The Government has taken a number of steps to expedite the pace of progress under the Scheme. (i) District Authorities have been advised to process and sanction works recommended by Members of Parliament to the extent of their yearly entitlement of funds. (ii) the MPLADS Guidelines provide that all District Administration Heads should process

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